HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that on **Friday, 30th August 2024 :**

I

The reconstituted Division Bench comprising of the **Hon'ble Smt. Justice Vibha V. Kankanwadi** and **Hon'ble Shri. Justice Sandipkumar C. More** will take up the extant judicial assignment of the Division Bench presided over by the **Hon'ble Smt. Justice Vibha V. Kankanwadi.**

II

The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice Sandipkumar C. More** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice N. B. Suryawanshi.**

High Court, Appellate Side,)
Bombay.)
)
Date : 29th August 2024)

By Order
Sd/-
(H. M. Bhosale)
Registrar (Judl-I)